

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/554/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Star Agro Marine Exports Pvt Ltd
SECTION : Sec 45 & 48 Of IBC

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/555/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Star Agro Marine Exports Pvt Ltd
SECTION : Sec 43 & 44 Of IBC

--	--

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/553/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Shaik Abdul Aziz & 2 Ors
(Star Agro Marine Exports Pvt Ltd)
SECTION : Sec 66 of IBC

MA/554/IB/2018 IN CP/668/IB/2017	30
MA/555/IB/2018 IN CP/668/IB/2017	31
MA/553/IB/2018 IN CP/668/IB/2017	32

COMMON ORDER

Ld. Counsel for Applicant Ms. Yajura Devi and Ld. Counsel for Respondent Mr. S. Hussaina Froze are present through video conferencing mode.

Due to technical glitch on the part of parties for appearance through video conferencing, this matter stands adjourned to

30.03.2021.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ks